

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 438
CP/201/ND/2021

IN THE MATTER OF:

Prem Kumar Goel and Ors. ... Applicant

Versus

Anand Gupta and Ors ... Respondent

Under Section 241-242

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashutosh Ojha

For the Respondent : Adv. Tarun Singla

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **30.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)